

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. Unicare Pharma Ltd

MAIN PETITION NUMBER : CP/283/2018

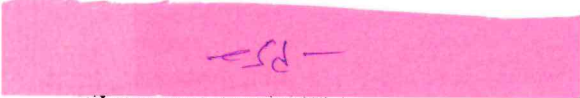
(IA/MA) APPLICATION NUMBERS

IA/851/IB/2020 IN MA/175/2019

ORDER

The Applicant is represented by the Ld. Counsel Mr. B.Vijay and the Respondent is represented by the Ld. Counsel Mr. R.Sugumaran through video conferencing mode.

Heard the submissions. Order **reserved**.


(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT